

public enterprises have been directed to curtail publicity and advertisement expenditure by further 25 per cent in the year 1982-83 compared to their expenses under this Head in 1981-82. Further, the administrative Ministries concerned have been requested that public sector enterprises should be circumspect in choosing journal for advertising (specially foreign journals).

Curtaim'ent of advertisements by Banks

9376. SHRI G. NARASIMHA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether Government have directed the banks to cut down advertisements by 25 per cent; and

(b) whether the directive also applies to advertisements in foreign papers and foreign countries and considerations therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). All public sector banks had been advised last year to keep a close eye on their publicity expenditure and to make efforts to reduce the same by at least 25 per cent. The advice related to the publicity programme of the bank as a whole.

Liquor and ration stolen by elephants from Army Ordnance Corps unit near Siliguri

9377. SHRI M. RAM GOPAL REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that wild elephants steal liquor and rations of the Army Ordnance Corps unit situated in the Bagdogra forest near Siliguri as reported in

the 'Times of India' dated 31st March, 1982; and

(b) if so, what preventive measures have been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) No loss of liquor has been reported from the two Ordnance Units located near Bagdogra due to the depredation of elephants. However, in one of the Units, items of supply like atta, rice, dal and sugar costing Rs. 1300/- have been destroyed/consumed by elephants during 1981-82.

(b) Heavy wooden logs have been fixed ahead of the gates to prevent entry of elephants into the Units. Drum beating parties are also being employed to scare away elephants when their presence in the vicinity is known.

Arrest of staff of nationalised Banks for misappropriation/cheating of Banks

9378. SHRI BALAKRISHNA WASNIK: Will the Minister of FINANCE be pleased to state:

(a) the particulars of Branch Managers and other staff of nationalised banks in various parts of the country arrested so far during the last three years for misappropriation of money or for adopting some other fraudulent means and thus cheating the bank; and

(b) the stage at which the case against each of them stands at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Information to the extent possible is being collected and will be laid on the Table of the House.